

**Notice Inviting Sealed Tender**  
**High Court of Jharkhand, Ranchi**

Letter Ref. No.1028 /Accts.

Dated: 30.05.2020

Sealed Tender are invited from the reputed firms for the purchase of following articles:-

Sl. No.	Name of the Article	Total Requirements
3.	OakMist based contactless hand sanitizer machine (wall mounted)	27
4.	Hand Sanitizer (5 litre Jar)	50

Sealed tender along with samples of the required articles (available with the firm, as applicable), are to be submitted in the office of the undersigned **on or before 02.06.2020 till 4:30 p.m.** The tender should contain the following specifications:

1. Price quoted must be inclusive of GST,
2. Installation cost must be mentioned,
3. Samples of the required articles are must,
4. Size with specification,
5. Minimum time required for supply & installation of the articles must be specifically mentioned,

Note:

- a. No tender will be entertained after due date.
- b. Any further details if required may be collected from the Office of the undersigned on any working day during 10:30 A.M. – 03:30 P.M
- c. The Court reserves the right to accept or reject any or all tenders without assigning any reasons.

**Sd/- AKHIL KUMAR**  
**Registrar (Establishment)**  
**Jharkhand High Court, Ranchi**